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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.1977/2001
M.A.No.1956/2001

Hon'ble Shri Shanker Raju, Member(J)

New Delhi, this the 5th day of April, 2002

1. Sh. Subodh Kumar,
S/o Shri Sudama Prasad,
H. No.291, R.K. Puram, Sector-6,
New Delhi-110022.
2. Mrs. Anita-I,
W/o Late Shri Kishori Mehta,
Juggi No.9184, Old G-Point,
Near G.P.O.,
New Delhi-110 001:
3. Mrs. Geeta,
W/o Mr. Vijay,
Quarter.No.34, Kalibari Lane,
Near G.P.O.,
New Delhi-110 001.
4. Mrs. Pramilla,
W/o Mr. Abdhesh Prasad,
Quarter No.34, Kalibari Lane,
Near G.P.O.,
New Delhi-110 001.
5. Mrs. Kiran Pal Singh,
S/o Late Manshing,
House No.503, Gali No.11,
Kailash Nagar,
Ghaziabad (U.P.).
6. Ms. Asha Rani
D/o Sh. Sardari Lal,
347, Kartar Nagar,
Delhi-110 053.

7. Mrs. Munni Devi,
W/o Navratan Singh Thakur,
Quarter No.22, Kalibari Lane,
Near G.P.O.,
New Delhi-110 001.
8. Mr. Kishan Kan,
S/o Sh. Tulshi Das,
H.No. G-2, Delhi Jal Board,
Staff Quarter Jhandewalan,
Delhi-110 055.
9. Ms. Pushpa Kumari,
D/o Abdhesh Mehta,
Quarter No.44, Kalibari Lane,
Near G.P.O.,
New Delhi-110 001.
10. Ms. Kamal Kumari,
D/o Mr. K.K. Shukala,
Quarter No.31, Kalibari Lane,
Near G.P.O.,
New Delhi-110 001.
11. Mr. Kundan,
S/o Harikant Pandey,
House No.503, Gali No.11,
Kailash Nagar,
Ghaziabad (U.P.).
12. Sh. Satish Chand Pal,
S/o Sh. Jagroop Singh Pal,
C/o Vineet Mathur,
Bangali Market P.O.
Babar Road,
New Delhi-110001.
13. Sh. Ajit Kumar,
S/o Hari Kant Ray,
54-C, Aram Bagh, Near Pahar Ganj,
New Delhi-110 055.
14. Ms. Pushpa Kashyap,
D/o Lalta Prasad,
S-33, Pandav Nagar,
Near Jain Maindir, Pratap Ganj Road,
New Delhi-92.
15. Ms. Rani Shaine
W/o Rohtash Shaine
194, Hari Nagar, Asharam,
New Delhi-110014.

16. Sh. Narender Kumar,
S/o Prakash Chand Sharma,
House No.1678, Mamur Pur, Naralla,
Delhi-110 040.
17. Sh. Mukesh Kumar II,
S/o Mala Ramji,
Quarter No.34 P&T Type II,
Dev Nagar, Karol Bagh,
New Delhi-110 005.
18. Mr. Murari Lal Meena,
S/o Prasadi Lal Meena,
Village Khirkhadi (Nand Kapura),
P.O.- Mandevru, Tehsil - Todavim
Distt. Karolli, Rajasthan.
19. Ms. Sanjeeta Shukla,
D/o H.L. Shukla,
Quarter No.31, Kalibari Lane,
Near G.P.O.,
New Delhi-110 001.
20. Sh. Ishwar Singh,
S/o late Shri Roshan Lal,
141, Hastshal village,
P.O. Uttam Nagar,
New Delhi-110 059.
21. Ms. Sangeeta Kumari,
D/o Sh. Rogho Mehta,
Quarter No.34, Kalibari Lane,
Near G.P.O.,
New Delhi-110 001.
22. Mr. Rajesh Kumar-I,
S/o Sh. Rogho Mehta,
Quarter No.34, Kalibari Lane,
Near G.P.O.,
New Delhi-110 001:
23. Mr. Kuldeep Kumar,
S/o Shri Jai Bhagwan,
C/o Ramesh Chand,
House No.38, PWD BLR Colony,
Near T.B. Hospital,
Gwana Road, Rohtak,
Haryana.

24. Ms. Neelam,
W/o Sh. Vijay Shankar Puri,
House No.WA-36,
Todapur, New Delhi-12.
25. Mr. Dinesh Kakran,
S/o Om Prakash,
House No.77, Uttam Nagar,
New Delhi-59.
26. Mr. Krishan Kumar Sharma,
S/o Harish Kumar Sharma,
H.No.605, Siv Mandi Gali,
Mandoli Gaon,
New Delhi-110 093.
27. Mr. Ranbir Singh,
s/o Shri Ramji Lal,
Village – Dhindari, P.O. – Jhinjhana,
Distt. – Muzaffar Nagar, U.P.
28. Mr. Rajbir Singh
S/o Rajender Singh,
H.No.455/25, West Ram Nagar,
Sonipat, Haryana.
29. Mr. Arvind Kumar,
S/o Sohan Pal Singh,
C/o Ramphal Singh,
H.No.1/4002, Ram Nagar Extn.
Loni Road, Gali No.6, Shahdara,
Delhi-110 032.
30. Ms. Sarita Devi,
W/o Sudhir Prasad,
Quarter No.44, Kalibari Lane,
Near G.P.O.,
New Delhi-110 001.
31. Mr. Dalbir,
S/o Maha Singh,
Village – Ishmila Haryana,
Rohtak, Haryana.
32. Mr. Satish Kumar,
S/o Rishal Singh,
Near Koshiek Gash Agencies Plant,
Bakar Bara Road,
Mundka, Delhi-41.

33. Mr. Servesh Kumar
S/o Shri Mittu Lal,
H.No.545/3, Dachen Puri Extn.,
New Delhi-110 062.
34. Mr. Sanjeev Kumar Gupta,
S/o Bhagwan Das Gupta,
H-17-A, Gali No.2, .
Shakarpur-92.
35. Mr. Jaganath,
S/o Hari Ram,
336, Chowck Shinghara,
Kutab Road, Katra Hariram,
Sadar Bazar, Delhi.
36. Ms. Asha Devi,
W/o Chander Prasad,
Hast Sal J.J. Colony,
E-451, Sive Bihar Chock,
Delhi-59.
37. Mr. Rajesh Kumar Kohli,
S/o Shri Chunni Lal,
B-19B, DDA Flat,
Sarai Basti, Delhi-35.
38. Mr. Praveen Koshik,
S/o Ram Rich Pal,
C/o Satinder Bhardwas,
W-176, Chander Shekhar Gali No.4,
Babarpur, Shahdra-32.
39. Mr. Kadari Ram,
S/o Late. Jumman Ram,
C/o Dayl Ram,
B.M.C. Bank Ltd.,
36, Netaji Shubash Marg,
Daryaganj, Delhi.
40. Mr. Krishan Kumar Verma,
S/o Sunder Lal,
Village - Fatehpur,
P.O. - Ami Nagar Sarai,
Distt. Bagput (U.P.).
41. Mr. Pradeep Kumar,
S/o Shri Arjun Prasad,
House No.A-127, Gali No.4,
Mahabir Enclave Part-II,
New Delhi.

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42. Ms. Sakuntala,
D/o Jai Narain,
Village – Nagli Shakurbasti,
P.S. Najafgarh,
New Delhi.
43. Mr. Rajesh Kumar,
A-34, J.J. Colony,
Hastal Road, Uttam Nagar,
New Delhi.
44. Mohd. Ishteyaque Amed,
S/o Mr. Mohd. Mushteyaque Amed,
Vill & P.O. Buzurg Harna,
Banka, Bihar.
45. Mohd. Maqsood,
C/o T. Q. Mohd.
Huaz Khas P.O.,
Huaz Khas, New Delhi.
46. Mr. Lalit Kumar,
P-29, Sector-16A,
Dwarika,
New Delhi-45.
47. Mr. Prashant,
S/o Mr. Ramesh Chand,
D-154, New Selampur,
Delhi-110 053.
48. Mr. Akhilesh Kumar,
S/o Shri Kedar Shingh,
C/o Ram Sevak Cleare,
Mandoli, Kushtar Gali No.16 Bund,
House No. 1147,
New Delhi.
49. Mr. Virender Kumar Verma,
S/o Ram Brich Prasad,
Jhugi No.20, Kalibari Lane,
Near G.P.O.,
New Delhi-110 001.
50. Mr. Hem Chand Saini,
S/o Late Shri Bal Kishan Saini,
A-458, Nathupura Colony,
Gali No.5, Delhi-84.

51. Mr. Anjani Kumar,
S/o Satya Prakash Tyagi,
Village - Moharicpur,
Tehsil - Khegra, Distt. Bagpat, U.P.
52. Mr. Ramesh Kumar,
S/o Chand Ram,
Village - Smila Haryana,
Rohtak, Haryana.
53. Md. Ayub,
S/o Md. Ishlam,
Khazuri Khash,
e-436, Gali No.20,
Delhi-94.
54. Md. Sawood Alam,
S/o Md. Sahadat Hussain,
Village Kamal Pur Harana,
P.O. Buzurg Harna,
Distt. Banka, Bihar.
55. Ms. Permilla Devi,
W/o Prem Singh,
Village- Sohiti,
Sonipat, Haryana.
56. Mr. Bhiva Ram,
S/o Soy Karan,
Kumbakala,
Kotor, Nimka Thana
Distt. - Sikar, Rajashthan.
57. Mr. Ram Karan Singh,
Jai Singhpura,
Burari, Navalgard,
Jhunjhunu, Rajasthan.
58. Mr. Pawan Kumar,
S/o Dharam Dasji,
F-42, Subhash Bihar,
Gali No.4, North Gonda,
Delhi-53.
59. Mr. Amarjeet Singh,
New Delhi.
60. Mr. Yadram,
S/o Umedlal,
Sri Niwas Puri, J-57,
New Delhi-65.

61. Mr. Himmat Siongh,
S/o Sh. Madan Singh,
44-A, Kumar Enclave, Deenpur, Najafgarh,
New Delhi-110092.
62. Mr. Sudhir Rai,
S/o Vagish Rai,
53-B, Anand Vihar, Janta Flats, New Delhi-92.
63. Mr. Khurshieed Khan,
S/o Sh. Fazruddin, E-27, Harkesh Hagar,
New Delhi-20.
64. Mr. Vijay Singh Mina,
S/o Sh. Rambharosi Mina,
R.R.P. Pumping Station, Q.No.h-2, Hari Nagar,
Asharam, New Delhi.
65. Mr. Manwar,
16/307, Dakshin Puri Extn.
New Delhi-62.
66. Mr. Anil Kumar,
S/o Shri Kapoor Singh,
Village- Kukrola P.O. Bamnola,
Jhajjar- Haryana.
67. Mr. Kailash,
S/o Sh. Ritu Lal,
House No.697, A-I Block,
Sector-B, Noida.
68. Mr. Ramanand,
S/o Sh. Jagat Ram,
B-114, Tomar Colony,
Beesfuta road, Burrari,
Delhi-84.
69. Mr. Jay Ram Meena,
S/o Sh. Chhotaky Ram Meena,
D-47 Rajendra Park, Gurgaon.
70. Mr. Inderjeet Singh,
S/o Sh. Bishundtt Singh,
9/244, Dakshin Puri, Extn.
New Delhi-62.
71. Mohd. Iqbal,
S/o Sh. Md. Ameer Hasan.
Vill. Kamalpur Harna,
P.O. Buzurg, Harna,
Banka (Bihar).

72. Mr. Arun Chaudhary
s/o Shri Balram Singh
Jashola, Badarpur Border
New Delhi.

73. Mr. Ganesh Negi
s/o Sh. Bacchan Singh
Faridabad
Haryana.

74. Mr. Rajbeer Singh
s/o Sh. Teja Singh
C/63, Harkesh Nagar
Near Okhla Tank
New Delhi.

... Applicants

(By Advocate: Shri B.K.Saini)

Vs.

1. The Secretary
Ministry of Communications
Sanchar Bhavan
20, Ashoka Road
New Delhi.

2. The Chief Post Master General
Delhi Circle, Meghdoot Bhavan
New Delhi - 110 001.

3. The Director
Business Development Cell
Meghdoot Bhavan
New Delhi - 110 001.

4. The Senior Superintendent Rail Mail
New Delhi Sorting Division
Meghdoot Bhavan
New Delhi - 110 001.

5. The Assistant Superintendent Rail Mail
Mass Mailing Centre-II, Basement
Meghdoot Bhavan
New Delhi - 110 001.

6. The Assistant Superintendent Rail Mail
Mass Mailing Center-III, P.O. Malviya Nagar
New Delhi - 110 017. ... Respondents

(By Advocate: Shri K.C.D.Gangwani)

O R D E R (Oral)

By Shanker Raju, M(J):

Heard the parties.

2. The claim of the applicants, who are similarly situated as applicants in OA 1082/99 wherein

directions have been issued on 29.9.2000 to consider their cases for regularisation. They have impugned the orders passed by the respondents on 29.3.2001, in compliance of the directions of this Court's order supra, wherein it has been decided that a separate list has been maintained for the 18 applicants in OA 1082/99, in order of their seniority, for consideration to employ them as a casual labour when the need arises and also care has been taken not to appoint outsiders for carrying out the postal work for the mailers. In this background, it is stated by learned counsel for applicants that the action of the respondents is contrary to the decision of the Apex Court in Daily Rated Casual Labour Vs. Union of India, 1998 SCC 122.

3. On the other hand, learned counsel for respondents stated that the decision of the Tribunal in OA 1082/99 dated 29.9.2000 as well as contempt filed in the OA has already been stayed and the matter is under consideration of the Delhi High Court.

4. In this view of the matter, ends of justice would be met, if the present OA is disposed of with liberty to the applicants to take appropriate proceedings, after the decision of the High Court, in Writ Petition filed in OA 1082/99. I order accordingly. No costs.

S. Raju

(Shanker Raju)
Member(J)